

[English]

- [Placed in Library See No. LT 4088/93]

13.04 hrs.

PAPERS LAID ON THE TABLE

Air India Employees Service (Amendment) regulations 1992 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table-

(1) A copy of the Air India Employees Service (Amendment) Regulations, 1992 (Hindi and English versions) published in Notification No. HO/3-12 in Gazette of India dated the 25th July, 1992, under sub-section (4) of section 45 of the Air Corporations Act, 1953, together with an Explanatory Note.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (1) above.

[Place in Library See No. LT 4087/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi for the year 1989-90, along with Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Indira Gandhi Rashtriya Uran Akademi for the year 1989-90.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

Review on the asking of and Annual Report of National building construction corporation Ltd. New Delhi 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1991-92.

(2) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 4089/93]

Annual Report and Review on the working of the Board, Calcutta for 1991-92 and statement for in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1991-92.

(ii) A copy of the Annual Report (Hindi

and English versions) of the Tea Board, Calcutta, for the year 1991-92, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tea Board, Calcutta, for the year 1991-92.

(2) statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Place in Library, See No. LT. 4090/93]

Uttar Pradesh Motor Vehicles (second supplementary) Amendment Rules 1992 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMUKUL WASNIK): I beg to lay on the Table—

(1) A copy of the Uttar Pradesh Motor Vehicles (second Supplementary) (Amendment) Rules, 1992 (Hindi and English versions) published in Notification No. 900-T/XXX-4-6-90 in Uttar Pradesh Gazette dated the 29th February, 1992, under sub-section (3) of section 212 of the Motor Vehicle Act, 1988 read with clause (c) (iv) of the proclamation in relation to the State of Uttar Pradesh.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT. 4091/93]

(3) A copy of the Merchant shipping (Continuous Discharge Certificate) Rules, 1993

(Hindi and English versions) published in Notification No. G.S.R. 292(E) in Gazette of India dated the 13th March, 1993, under sub-section (3) of section 45B of the Merchant Shipping Act, 1958.

[Placed in Library, See No. LT-4092/93]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the Hooghly Dock and port Engineers limited, Calcutta, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See LT. No. 4093/93]

Textile (Development and Regulation) order, 1993

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMUKUL WASNIK): On behalf of Shri Venkat Swamy I beg to lay on the Table a copy of the Textiles (Development and Regulation) order, 1993 (Hindi and English versions) published in Notification No. 8/998-TPC in Gazette of India dated the 2nd April, 1993.

[Placed in Library, See LT. No. 4094/93]

**Statement correcting reply to U.S. Q
No. 7424 dated 30.4.1993**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): I beg to lay on the Table a statement (Hindi and English versions) correcting reply given on the 30th April, 1993 to Unstarred Question No. 7424 by Shri Arjun Singh Yadav and Kashiram Rana, MPs. regarding export of wheat.

[Placed in Library, See LT No 4095/93]

Cement cess Rules, 1993

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shrimati Krishna Sahi,

I beg to lay on the Table a copy of the Cement Cess Rules, 1993 (Hindi and English versions) published in Notification No. S.O. 264(E) in Gazette of India dated the 23rd April, 1993, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951.

[Placed in Library, See No. LT 4096/93]

**Notifications under income tax Act,
1961 Narcotic Drugs and Psychotropic
substances (Authentication of
Documents) Rules, 1992 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): I beg to lay on the Table-

(1) A copy each of the following Notification (Hindi and English versions) under section 296 of the Income-tax Act, 1961:-

(i) The Income-tax (Sixth Amendment) Rule, 1993 published in Notification No. S.O. 221(E) in Gazette of India dated the 31st March, 1993.

(ii) The Income-tax (Seventh Amendment) Rules, 1993 published in Notification No. S.O. 240(E) in Gazette of India dated the 16th April, 1993.

[Placed in Library, See No. LT 4097/93]

(2) A copy of the Narcotic Drugs and Psychotropic Substances (Authentication of Documents) Rule, 1992 (Hindi and English versions) published in Notification No. G.S.R. 90 in Gazette of India dated the 13th February, 1993 under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985.

[Placed in Library, See No. LT 4098/93]

(3) A copy of the coinage (Standard Weight and Remedy of the Five Rupee coins containing Copper seventy-five percent and Nickel twenty-five per cent) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 289(E) in Gazette of India dated the 17th March, 1993, under sub-section (3) of section 21 of the Coinage Act, 1906.

[Placed in Library See No. LT 4099/93]

(4) A copy of the post office (Monthly Account (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 390(E) in Gazette of India dated the 29th April, 1993, under sub-section (3) of section 15 of the Government Savings Bank Act, 1873.

[Placed in Library, See LT No. 4100/93]

(5) A copy each of the following Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year 1991-92 together with Auditor's Report thereon.

(i) Ranchi Kshetriya Gramin Bank,

Gopalganj (Bihar)

[Placed in Library, See No. LT 4101/93]

- (ii) Gopalganj Kshetriya Gramin Bank,
Gopalganj (Bihar)

[Placed in Library, See No. LT 4102/93]

- (iii) Bardhaman Gramin Bank, Burdwan
(West Bengal)

[Placed in Library, See No. LT 4103/93]

- (iv) Nadia Gramin Bank, Krishnagar
(West Bengal)

[Placed in Library, See No. LT. 4104/93]

- (v) Hazaribag Kshetriya Gramin Bank,
Hazaribag (Bihar)

[Placed in Library, See No. LT. 4105/93]

- (vi) Gomti Gramin Bank, Jaunpur (U.P.)

[Placed in Library, See No. LT. 4106/93]

(6) A copy of the Consolidated Report (Hindi and English versions) on the working of the Regional Rural Banks for the year ended the 31st March, 1992.

[Placed in Library, See No. LT 4106/93]

- (7)(i) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation for the year 1991-92, along with Audited Accounts under sub-section (3) of section 38 of the state Financial Corporation Act, 1951.

- (ii) A copy of the Audit Report (Hindi and English versions) of the Accounts of the Delhi Financial Corporation for the year 1991-92, under sub-section (7) of section 37 of the State Financial Corporation Act, 1951.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Financial Corporation for the year 1991-92.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT. 4107/93]

(9) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India Union Government (No. 11 of 1993) for the year ended the 31st March, 1992 (other Autonomous Bodies).

[Placed in Library, See LT. No. 4108/93]

Annual Report and Annual Review on the Working of Sports Authority of India, New Delhi for 1990-91 and Statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): I bet to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 1990-91, along with Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the sports Authority of India, New Delhi, for the year 1990-91.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4109/93]

[Sh. Mukul Wasnik]

taken by the Government on various assurances, promises and understandings given by the Ministers during various sessions of Eighth, Ninth and Tenth Lok Sabha:-

(3) A copy each of the following statements (Hindi and English versions) showing action

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|------|---|-------------------|
| (1) | Statement No. XXVIII- Eleve Session, 1988
[Placed in Library, See No. LT 4110/93] | } Eight Lok Sabha |
| (2) | Statement No. XXVII- Thirteenth Session, 1989
[Placed in Library See No. LT 4111/93] | |
| (3) | Statement No. XVIII- First Session, 1989
[Placed in Library See No. LT 4112/93] | } Ninth Lok Sabha |
| (4) | Statement No. XXI- Second Session, 1990
[Placed in Library, See No. LT 4113/93] | |
| (5) | Statement No. XVII- Third Session, 1990
[Placed in Library, See No. LT 4114/93] | |
| (6) | Statement No. XV - Sixth Session, 1990
[Placed in Library, See No. LT 4115/93] | |
| (7) | Statement No. XIV - Seventh Session, 1990
[Placed in Library, See No. LT 4116/93] | |
| (8) | Statement No. XIII - First Session, 1991
[Placed in Library, See No. LT 4117/93] | } Tenth Lok Sabha |
| (9) | Statement No. X - Second Session, 1991.
[Placed in Library, See No. LT 4118/93] | |
| (10) | Statement No. VIII- Third Session, 1991
[Placed in Library, See No. LT 4119/93] | |
| (11) | Statement No. VI - Fourth Session, 1991.
[Placed in Library, See No. LT 4120/93] | |
| (12) | Statement No. III - Fifth Session, 1991
[Placed in Library, See No. LT 4121/93] | |
| | (13) Statement No. II - Sixth Session, 1993
[Placed in Library, See No. LT 4122/93] | |

**Notification under Madhya Pradesh
Irrigation Act, 1931**

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT AND
MINISTER OF STATE IN THE MINISTRY OF
WATER RESOURCES (SHRI P.K.
THUNGON): I beg to lay on the Table:-

A copy each of the following Notifications
(Hindi and English versions) issued section 37
of the Madhya Pradesh Irrigation Act, 1931 read
with clause (c) (iv) of the proclamation dated the
15th December, 1992 issued by the President in
relation to the State of Madhya Pradesh:-

(1) Notification No. CR-9-92-Med.-31(1)
published in Madhya Pradesh Gazette dated the
1st May, 1993 rescinding the Notification No. CR-
9-92-Med-XXXI dated the 1st October, 1992.

(2) Notification No. CR-0-92-Med-31-II
published in Madhya Pradesh Gazette dated the
1st May, 1993, fixing the rates for supply of water
for all tanks, canals etc. with effect from the 1st
October, 1992.

[Placed in Library, See No. LT 4123/93]

**Annual Accounts of All Institute of
Medical Sciences, New Delhi for 1990-91
and Statement for delay in laying these
papers**

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHRI PABAN SINGH
GHATOWAR): I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and
English version) of the All India Institute of
Medical Sciences, New Delhi, for the year 1990-
91, together with Audit Report thereon, under
section 18 of the All India Institute of Medical
Sciences Act, 1956.

(2) Statement (Hindi and English versions)
showing reasons for delay in laying the papers
mentioned at (1) above.

[Placed in Library, See No. LT 4124/93]

**Annual Reports, Annual Accounts and
Review on the working Regional
Engineering College, Warangal for 1991-
92 and Regional Engineering College,
Tiruchirapalli for 1991-92 etc.**

THE DEPUTY MINISTER IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF
EDUCATION AND DEPARTMENT OF
CULTURE) (KUMARI SELJA): I beg to lay on
the Table:-

- (1) (i) A copy of the Annual Report (Hindi
and English versions) of the Regional
Engineering College, Warangal, for
the year 1991-92.
- (ii) A copy of the Annual Accounts
(Hindi and English versions) of the
Regional Engineering College,
Warangal, for the year 1991-92,
together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and
English versions) by the
Government on the working of the
Regional Engineering College,
Warangal, for the year 1991-92.

[Placed in Library, See No. LT 4125/93]

- (2) (i) A copy of the Annual Report (Hindi
and English versions) of the Regional
Engineering College, Tiruchirapalli,
for the year 1991-92.
- (ii) A copy of the Annual Accounts
(Hindi and English versions) of the
Regional Engineering College,
Tiruchirapalli, for the year 1991-92,
together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and
English versions) by the
Government on the working of the

[Kumari Selja]

Regional Engineering College,
Tiruchirapalli, for the year 1991-92.

[Placed in Library, See No.LT 4126/93]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English Versions) of the Regional Engineering College, Kurukshetra, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year 1991-92.

[Placed in Library, See No.LT 4127/93]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering college, Hamirpur, for the year 1991-92.

[Placed in Library, See No.LT 4128/93]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering

College, Surathkal, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Reveiw (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surakhkal, for the year 1991-92.

[Placed in Library, See No.LT 4129/93]

(6) (i) A copy of the annual Report (Hindi English Versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional college of Engineering Nagpur, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya REgional College of Engineering, Nagpur, for the year 1991-92.

[Placed in Library, See No.LT.4130/93]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 1991-92.

(ii) A copy of the Reveiw (Hindi and English versions) by the

Government on the working of the Banaras Hindu University, Varanasi, for the year 1991-92.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No.LT 4231/93]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1991-92.

(ii) A copy of the Annual accounts (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1991-92, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1991-92.

[Placed in Library, See No.LT. 4132/93]

(1) (i) A copy of the Annual Report (Hindi and English versions) of the national Council of Educational Research and Training, New Delhi, for the year 1991-92.

(ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the National Council of Education Research and Training, New Delhi, for the year 1991-92.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See. No.LT. 4133/93)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Society, Ahmedabad, for the year 1991-92, together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahila Samakhya Society Ahmedabad, for the year 1991-92.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See. NO.LT. 4134/93)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1991-92, along with Audited Accounts under section 21 of the Khuda Bakhsh Oriental Public Library Act, 1969

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1991-92.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See. No.LT 4135/93)

13.5½ hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I lay on the Table the Cine-workers Welfare Cess (Amendment) Bill, 1993 passed by the houses of Parliament during the current session and assented to since a report was last made to the House on the 24th April, 1993.